	Sugar Season	Production of Sugar	Domestic Demand	
	(October-September)	(in lakh tonnes)	of Sugar (in lakh tonnes)	
	2010-11	243.50	208.00	
	2011-12	263.43	227.25	
	2012-13	251.83	230.00	
	2013-14	245.54	243.00	
	2014-15	284.63	256.00	

<sup>(</sup>d) To evacuate surplus sugar stocks from the country, the Government has fixed sugar mill-wise minimum indicative export quotas for the current sugar season 2015-16.

## Implementation of Private Entrepreneurs Guarantee scheme

2341. SHRIMATI SASIKALA PUSHPA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Private Entrepreneurs Guarantee scheme is in force;
- (b) if so, the details thereof including the salient features of the scheme;
- (c) whether construction of godowns is being done under this scheme; and
- (d) if so, the details thereof, including the target set and achieved under this, State-wise, during each of the last three years and this year?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) Yes, Sir. New godowns are being constructed under Private Entrepreneurs Guarantee (PEG) Scheme in 20 States. However, out of 152 lakh MT capacity sanctioned, 130 lakh MT has already been completed. The scheme is almost matured for completion/closure.

The salient features of this scheme are as under:-

 This scheme is implemented through private investors as well as Central Warehousing Corporation (CWC)/State Warehousing Corporations (SWCs) Vother State agencies in Public Private Partnership (PPP) mode.

- Investment and construction is done by the PPP partner. As return for investment FCI guarantees hiring of the godown constructed by a private party for 10 years. The guarantee period for CWC/SWCs is 9 years.
- The location and capacity for godowns are identified as per storage requirements by State Level Committees and finally approved by the High Level Committee (HLC) headed by Chairman and Managing Director, FCI.
- Minimum capacity for a godown is 5,000 MT in plain areas and 1,670 MT in hilly areas. Godowns of 5,000 MT and above capacity should be preferably within 8 KMs. of full rake capacity railway goods shed/procuring mandi. Godowns of 25,000 MT and above capacity should be preferably with Railway sidings. All godowns should be near National/State highways.
- The godown must be constructed as per the specifications stipulated by FCI. In addition to construction, the partner may also provide services like security and preservation if required by FCI.
- The period of construction normally allowed in one year for godowns without railway siding and two years for godowns with railway siding. Delay in construction upto one year may be allowed with similar reduction in the guarantee period and in case of delay beyond one year the agreement may be cancelled.
- Selection of the private party is done through open advertisement and two stage tendering process. The private party may be an individual or partnership firm or a company or trust, having ownership of land in the location where godown is to be constructed.
- A person holding land under Registered Lease for a minimum period of 13 years with permission to construct godown can also apply.

A party, who does not own land, but intends to acquire the same within 120 days from the date of acceptance letter, can apply by furnishing an additional amount of Earnest Money Deposit (EMD) and a Supplementary Bank Guarantee @ ₹ 100.00 per MT.

(c) and (d) Construction work for 16,23,040 MT is under progress. State-wise details are given in the Statement-I (*See* below). The details of target set and achieved under PEG scheme during last three years and current year (as on 31.10.2015) are as under:

No. 647 NO 126		
Unstarred	Ougetione	301
Unstarrea	Questions	201

Written Answers to	[18 December, 2015]	Unstarred Questions	301	

Year	Target (in LMT)	Achievement	
2012-13	45.00	40.66	
2013-14	50.00	49.88	
2014-15	27.00	8.30	
2015-16	3.00	3.40	

State-wise details of capacity completed during last three years and current year are given in the Statement-II.

Statement-I State-wise details of capacity under construction under PEG scheme

Sl. No.	State	Capacity under construction (in MT)
1.	Andhra Pradesh	25000
2.	Bihar	265000
3.	Chhattisgarh	67040
4.	Haryana	16680
5.	Jammu and Kashmir	101000
6.	Jharkhand	30000
7.	Karnataka	36670
8.	Madhya Pradesh	422370
9.	Odisha	35000
10.	Punjab	128270
11.	Rajasthan	15000
12.	Tamil Nadu	75000
13.	Uttar Pradesh	338000
14.	West Bengal	43010
15.	Assam	25000
	Total	1623040

Statement-II State-wise and year-wise details of the storage capacity created under PEG scheme

(Figures in LMT)

Sl.	No. State	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	0.00	0.16	0.00	0.00
2.	Bihar	0.12	0.58	0.50	0.15
3.	Chhattisgarh	1.73	1.78	0.24	0.25
4.	Gujarat	0.05	0.45	0.00	0.00
5.	Haryana	8.77	15.48	4.20	0.00
6.	Himachal Pradesh	0.025	0.22	0.00	0.00
7.	Jammu and Kashmir	0.30	0.53	0.26	0.00
8.	Jharkhand	0.10	0.70	0.20	0.13
9.	Karnataka	0.69	0.67	0.14	0.00
10.	Kerala	0.05	0.00	0.00	0.00
11.	Madhya Pradesh	1.59	8.84	0.00	1.10
12.	Maharashtra	1.33	2.40	0.00	0.00
13.	Odisha	0.72	0.45	0.00	0.30
14.	Punjab	18.28	8.44	1.08	0.76
15.	Rajasthan	1.43	0.57	0.00	0.00
16.	Tamil Nadu	0.20	0.75	0.00	0.05
17.	Telangana	0.53	1.41	0.00	0.00
18.	Uttar Pradesh	4.53	6.06	1.46	0.00
19.	Uttarakhand	0.00	0.00	0.00	0.00
20.	West Bengal	0.21	0.39	0.22	0.66
)-	Total	40.66	49.88	8.30	3.40